HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171001. No.HHC/Estt.7(13)/94Dated: 03.11.2015.

The Section Officer(Cont.nic.in.jon.truodelide/!qtth::http://hphiqhcourt.nic.in.

171 001, with a request to upload the above Advertisement Notice and inst 3)170/1719MARSIT/179VA tion form on the High Court Website.

Applications on the prescribed format are invited for filling up the following vacancies, in the Registry of the High Court of Himachal Pradesh,

Shimla, from the desirous eligible candidates so as to reach the Registry of the High Court on or before the dates shown against each post(s):-

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The necessary instructions and application format may be downloaded from the <u>High Court Website: http://hphighcourt.nic.in</u>. For any query, please contact on phone number 0177-2888358.

BY ORDER ETC.

REGISTRAR GENERAL



The Section Officer(Computers), High Court of Himachal Pradesh, Shimla-171 001, with a request to upload the above Advertisement Notice and instructions and format of application form on the High Court Website.

- 2. Notice Board of High Court of Himachal Pradesh, Shimla-171 001.
- 3. All the District & Sessions Judges, in H.P., with a request to get the copy of the aforesaid advertisement notice affixed on the Notice Boards of their respective Courts.
 - 4. Shri Vikrant Janartha, Proprietor Janartha Advertising, Katiyar Cottage, IInd Floor, Near Local Bus Stand, Sanjauli, Shimla, with a request that the above advertisement-notice (excluding tabulated information for which the intended candidate may be informed to visit our website) may be got published in the daily Hindi News Paper "Amar Ujala" (only in Himachal Edition), at the earliest. He is also requested to send a copy of the paper containing the advertisement to this High Court Registry for record and further necessary action.

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FORMAT

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Dated:

Name & signature of the applicant.

DECLARATION:

I, the above named applicant, solemnly affirm and declare that the particulars given by me herein above are true and correct to my personal knowledge. In case any false or fictitious fact is found, I shall be responsible therefor.

Dated:

Name & Signature of the applicant.

INSTRUCTIONS:-

- hogasso theolo. All posts are meant for general category.
 - Applications are to be submitted on the prescribed format only.
 - 3. Applications received after due date or incomplete applications, or not in accordance with the prescribed format, shall be out- rightly rejected and no correspondence will be entertained in that respect.
 - 4. The words "Application for the post of (name of post)" should be superscribed on top of the envelope containing application form. Applications are to be addressed to the Registrar General, High Court of Himchal Pradesh, Shimla by furnishing complete biodata on the enclosed format.
 - 5. In case any candidate intends to apply for more than one post, separate application is required to be sent against each post.
 - 6. The candidates are required to submit **attested** copies of all relevant testimonials etc., by any Gazetted Officer.
 - 7. The lower and upper age limit of the candidates shall be the same as applicable to the corresponding employees of the State Government. Those who are already in Government service should get their applications forwarded through proper channel in accordance with the rules.
 - 8. The candidature of only such candidates who are found eligible and whose applications are complete in all respects shall be considered for the posts.

No TA/DA shall be admissible to the candidates called for the test/ interview.

REGISTRAR (ESTT.)

Name & signature of the applicant.

I, th

that the particulars given by me herein above are true and correct to my personal knowledge. In case any false or fictitious fact is found, I shall be responsible therefor.

Name & Signature of the applicant.

Dated: